

Annexure-7

| | | | | |
|--|--|--|--|---|
| Name of the corporate Debtor : SHREE AHUJA PROPERTIES AND REALTORS PRIVATE LIMITED. | Date of Commencement of CIRP : 18-05-2023 | | | List of Creditors as on : 19-06-2023 |
|--|--|--|--|---|

List of operational creditors (Government Dues)

(Amount in Rs.)

| Sr. No. | Details of Claimant | | | Details of Claims Received | | Details of Claims Admitted | | | | | | Amount of Contingent Claims | Amount of any Mutual Dues, that may be set-off | Amount of Claims Not Admitted | Amount of Claims Under Verification | Remarks, if Any |
|---------|-------------------------------------|------------|--------------------|----------------------------|--------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|---------------------------|-----------------------------|--|-------------------------------|-------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Amount Covered by Security Interest | Amount Covered by Guarantee | Whether Related Party ? | % of voting Shares In CoC | | | | | |
| 1 | INCOME TAX DEPARTMENT | | | 30-05-2023 (E-MAIL) | 283168751 | 283168751 | UNSECURED | 0 | 0 | NO | 0 | 0 | 0 | 0 | 0 | |
| 2 | ASSISTANT COMMISSIONER, CGST & C.EX | | | 01-06-2023 (E-MAIL) | 518204743.2 | UNDER CONSIDERATION | UNSECURED | 0 | 0 | NO | 0 | 0 | 0 | UNDER CONSIDERATION | 518204743.2 | |
| 3 | INCOME TAX (TDS) -2(2) | | | 06-06-2023 (SPEED POST) | 73502996 | UNDER CONSIDERATION | UNSECURED | 0 | 0 | NO | 0 | 0 | 0 | UNDER CONSIDERATION | 73502996 | |
| 4 | EMPLOYEES' PROVIDENT FUND | | | 16-06-2023 (E-MAIL) | 36882355 | 0 | UNSECURED | 0 | 0 | NO | 0 | 0 | 0 | 36882355 | 0 | |
| | TOTAL | | | | 911758845.2 | 283168751 | | 0 | 0 | | 0 | 0 | 0 | 36882355 | 591707739.2 | |